

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:3481
ANSWERED ON:15.12.2011
SC ST EMPLOYEES IN PSUS
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Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether there is a shortfall in recruitment of SC/ST employees in Public Sector Undertakings (PSUs) due to non-availability of the SC/ST candidates;
- (b) if so, the details thereof including the policy adopted in this regard;
- (c) whether the applicability of reservation percentage of All India level is being implemented on State level in recruitment of various group "C" posts in PSUs;
- (d) if so, the details thereof;
- (e) whether promotions given to STs especially in Group 'A' and Group 'B' is very dismal in the PSUs;
- (f) if so, the details thereof; and
- (g) the steps to ensure that percentage of SC/ST in recruitment and promotion is uniform?

Answer

THE MINISTER OF HEAVY INDUSTRIES & PUBLIC ENTERPRISES (SHRI PRAFUL PATEL)

(a) & (b): The present policy provides 15% reservation in recruitment for candidates belonging to the Scheduled Castes (SCs) and 7.5% for those belonging to the Scheduled Tribes (STs) in the Central Public Sector Enterprises (CPSEs). As per the data available in Public Enterprises Survey 2009-10, in respect of 206 CPSEs as on 1.1.2010, the overall representation of SCs in CPSEs is 18.09% and that of STs is 7.43%. Department of Personnel & Training (DoPT) had issued instructions to the Ministries/Departments to launch Special Recruitment Drives (SRD) in the years 2004 and 2008 in their respective establishments, including the Central Public Sector Enterprises (CPSEs) to fill up all backlog vacancies for SC/ST in a time bound manner. Implementation of recruitment drive is monitored by administrative Ministries/Departments concerned with the CPSEs.

(c) to (g) : The recruitment and promotions to all the below Board level posts including the posts in Group 'A' and Group 'B' reserved for SCs/STs in CPSEs are done by the management of respective CPSEs as per the policy on reservation in vogue, and uniformly applicable to all CPSEs which are located in various States. Implementation of the reservation policy in respect of all posts below Board level is monitored by the administrative Ministries/Departments concerned with the respective CPSEs under their administrative control.